

**Schedule I**  
(See para 10.1)

**Proforma of Commercial Paper (CP)**

Stamp to be  
Affixed as in force  
in the State in which  
it is to be issued

(NAME OF THE ISSUING COMPANY/INSTITUTION)

SERIAL NO.

Issued at : \_\_\_\_\_ Date of issue : \_\_\_\_\_  
(PLACE)

Date of Maturity: \_\_\_\_\_ without days of grace.

(If such date happens to fall on a holiday, payment shall be made on the  
immediate preceding working day)

For value received \_\_\_\_\_ hereby  
(NAME OF THE ISSUING COMPANY/ INSTITUTION)

Promises to pay \_\_\_\_\_ or order on the  
(NAME OF THE INVESTOR)

maturity date as specified above the sum of Rs. \_\_\_\_\_

(in words) upon presentation and surrender of this Commercial Paper to

\_\_\_\_\_  
(NAME OF THE ISSUING AND PAYING AGENT)

For and on behalf of \_\_\_\_\_  
(NAME OF THE ISSUING COMPANY/INSTITUTION)

AUTHORISED  
SIGNATORY

AUTHORISED  
SIGNATORY

ALL ENDORSEMENTS UPON THIS COMMERCIAL PAPER MUST BE  
CLEAN AND DISTINCT.

EACH ENDORSEMENT SHOULD BE WRITTEN WITHIN THE SPACE  
ALLOTTED.

Pay to \_\_\_\_\_ or order  
(NAME OF TRANSFEREE)

the amount within named.

For and on behalf of

\_\_\_\_\_  
(NAME OF THE TRANSFEROR)

\_\_\_\_\_

- 1. "
- 2. "
- 3. "
- 4. "
- 5. "
- 6. "
- 7. "
- 8. "